

[श्री मधु लिमये]

मंत्री सरदार स्वर्ण सिंह के साथ 15 भारतीय पत्रकार रावलपिंडी जाने वाले थे उन को पाकिस्तान सरकार ने इजाजत नहीं दी है तो क्या प्रधान मंत्री जी इस विषय के सम्बन्ध में सभा के सामने कुछ निवेदन करेंगी ?

अध्यक्ष महोदय : वह देख लेंगे और अगर जवाब देना होगा तो जवाब भी दे देंगे ।

श्री बागडौ (हिसार) : प्रधान मंत्री जी तो कुछ बोलना चाहती थीं ।

अध्यक्ष महोदय : पेपर्स टु बी लेड ग्रोन दी टेबुल ।

12.03 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL ACCOUNTS OF VISAKHAPATNAM PORT TRUST NOTIFICATION UNDER PROCLAMATION RELATING TO KERALA

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): On behalf of Shri Sanjiva Reddy, I beg—

(1) to re-lay on the Table a copy of the Annual Accounts of the Visakhapatnam Port Trust for the period from 29th February, 1964 to 31st March, 1964, and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-5258/65].

(2) to lay on the Table a copy of Notification No. SRO 446/65 published in Kerala Gazette dated the 21st December, 1965 making certain amendment to the Kerala Motor Vehicles Rules, 1961, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 read with clause (c)(iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the

President, in relation to the State of Kerala. [Placed in Library. See No. LT-5622/66].

#### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Minister of State in the Ministry of Food and Agriculture (Shri Govinda Menon): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1956:—

(i) GSR 1181 published in Gazette of India dated the 16th August, 1965;

(ii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Amendment Order, 1966, published in Notification No. GSR 262 in Gazette of India dated the 15th February, 1966;

(iii) The Madhya Pradesh Coarse Grains (Export Control) Amendment Order, 1966, published in Notification No. GSR 263 in Gazette of India dated the 15th February, 1966. [Placed in Library. See No. LT-5623/66].

#### NOTIFICATION UNDER MERCHANT SHIPPING ACT

Shri C. M. Poonacha: I beg to lay on the Table a copy of the Merchant Shipping (Registration of Indian Ships) Amendment Rules, 1966, published in Notification No. GSR 227 in Gazette of India dated the 12th February, 1966, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-5624/66].

#### ORDER UNDER DELIMITATION COMMISSION ACT

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): I beg to lay on the Table a copy of Order No. 16 of the Delimitation Commission determining delimitation of Parliamentary and Assembly